

**HIGH COURT OF TRIPURA
AGARTALA**

No.F. 3(43)-HC/2017/ 6697

April 03, 2017

NOTIFICATION

In terms of the decision taken in the meeting of the Supreme Court Committee for Sensitization of Family Court Matters, held on 26.05.2016, Hon'ble the Chief Justice, High Court of Tripura has been pleased to reconstitute the '**Committee for Sensitization of Family Court Matters**' at the level of High Court, as follows:-

1. Hon'ble Mr. Justice S. Talapatra – Chairman
2. The Deputy Registrar (Judicial), High Court of Tripura – Secretary

This is issued in partial modification of the earlier Notification No.F.3(43)-HC/2016/10792, dated 18.06.2016.

By order,

Sd/-

(S. G. Chattopadhyay)
Registrar General

No.F. 3(43)-HC/2017/ 6698 - 722

April 03, 2017

Copy to: -

01. The Secretary General, Supreme Court of India, New Delhi;
02. The Registrar (Vigilance), High Court of Tripura, Agartala;
03. The Registrar (Judicial), High Court of Tripura, Agartala;
04. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala;
05. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
06. The Joint Registrar, High Court of Tripura, Agartala;
07. The Deputy Registrar (Judicial), High Court of Tripura, Agartala;
08. The Deputy Registrar (Administration/Accounts/Protocol), High Court of Tripura, Agartala;
09. The Private Secretary to Hon'ble Mr. Justice Dipak Misra, Judge, Hon'ble Supreme Court of India for kind appraisal of His Lordship (e-mail: <navrawal@yahoo.com>);
10. The Chief Librarian, High Court of Tripura, Agartala;
11. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala for kind appraisal of His Lordship;
12. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
13. The Assistant Registrar(s), High Court of Tripura, Agartala;

14. ✓ The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this Notification in the website of the High Court of Tripura;
15. The Librarian-cum-RO, High Court of Tripura, Agartala;
16. Order File.


(S. G. Chattopadhyay)
Registrar General